GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2886 ANSWERED ON:14.03.2011 POLLUTION BY COMPANIES Guddu Shri Premchandra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the some companies including Lexus in Madhya Pradesh has not been set up in compliance with the norms of Central Pollution Control Board (CPCB) in the country;

(b) if so, the details thereof, State-wise and Company-wise; whether any inspection team was sent by the Government to inspect the said company; and

(c) if so, the outcome thereof and the action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) Companies including the Lanxess industry of Madhya Pradesh are required to take consent from the State Pollution Control Boards concerned. As informed by the Madhya Pradesh Pollution Control Board (MPPCB), M/s Lanxess (India) Pvt. Ltd., Birlagram, Nagda, District Ujjain has obtained consent from the MPPCB under the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and authorisation under the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008.

(c) & (d) The Central Pollution Control Board (CPCB), under its Environment Surveillance Programme, carries out surprise inspections of industries for verifying compliance with prescribed norms. As reported by the CPCB, the M/s Lanxess industry in Madhya Pradesh was inspected jointly by CPCB and MPPCB in 2010. Subsequent to the inspection, directions were issued to M/s Lanxess industry for securing compliance with the prescribed pollution control norms. As reported by CPCB, the industry has taken steps for meeting the prescribed norms which include;

(i) Increasing the number of chlorine monitoring sensors and installing Hydrogen Chloride (HCL) fumes monitoring sensors.

(ii) Upgradation of Effluent Treatment Plant (ETP) by improving the performance of aeration, neutralization and installation of on-line pH meter.

(iii) Storage of ETP sludge under covered shed.

(iv) Initiative taken for installation of Reverse Osmosis for recycling treated waste water.